NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 653/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES: Dhurva Global

V/s.

Camelia Processors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 271-272 of the Companies Act, 2013.

NAME

DESIGNATION

SIGNATURE

1. Vinay J. Bhanushali advocate. For petitioner.

ORDER

CP No.653/271-272/NCLT/MB/MAH/2017

On the request made by the petitioner Counsel, list this matter on 31.1.2018.

V. NALLASENAPATHY Member(Technical)

B. S. V. PRAKASH KUMAR Member (Judicial)